

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

06.08.2012

CP 28/2011 (OA No. 28/2011)

Mr. Anupam Agarwal, Counsel for applicant.  
Mr. V.D. Sharma, Counsel for respondents.

Learned counsel for the respondents submits that they have complied with the directions issued by this Tribunal vide its order dated 11.04.2011 passed in OA No. 28/2011 and passed the order dated 23.03.2012. This fact has not been objected by the learned counsel for the applicant.

In view of the compliance report filed by the respondents, the present Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

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